## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/197/2016

NAME OF THE PETITIONER(S)

: East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 8

others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

) KRAMASAMY

G. V. MOHAN KOMAR

2) S. Ami Ler By for Mel & Ast. intes

3) Kannon P.T.
Cos MII-P.K. Rajago of

4) (ibi Vishu

5) Indhumethy P

Coursel For Respondent

Couse for Petition

Con el for Porpordert No. 7.

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**ORDER** 

Counsel for the Petitioner present. Counsel for R1 present. Counsel for R2 present. Counsel for R3 to R6 present. Counsel for R7 also present. Matter is posted for arguments. Put up on 10.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk